## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/38/IB/2018

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE PETITIONER

: V. NAGARAJAN

NAME OF THE RESPONDENT

: SKS ISPAT & POWER LTD.&10 OTHS

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K Moorly Count of R1

2 501312 Amaman Count for Applicant

## ORDER

Counsel for RP present. Counsel for R1 present. No representation on behalf of the other Respondents. The Registry is directed to issue notice to R2 to R11 with the direction to the Respondents to file reply and remain present on next date of hearing. The Counsel for RP is also directed to send private notice along with the petition to R2 to R11 indicating therein to file the counter and remain present on next date of hearing and file proof of sending the same. Put up on 12.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)